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Statement

CBI branches located in State Capitals and the dates since when they are functioning

Name of the State					State Capital where the Branch is located	Date since functioning
r. Gujarat	•	•	•	•	Ahmedabad	January, 1957.
* Karnataka .	•	•	•	•	Bangalore	9- 12-1957.
3. Orissa.	•	•	•	•	Bhubaneswar	w.e.f. May, 1947 at Puri. Shifted to Bhubaneswar w.e.f. 13-3-64.
4. Maharashtra	•	•			Bombay	1-3-1944.
5. West Bengal	•	•	•	•	Calcutta .	1-3-1944.
b. Andhra Pradesh		•	•	•	Hyderabad	April, 1956.
7. Manipur .	•	•	•	•	Imphal	March, 1964 (Sub-Branch) Octo- ber, 1976 (Full fledged Branch).
8. Rajasthan .	•	•	•		Jaipur	Originally at Ajmer since Octo- ber, 1946. Shifted to Jaipur in July, 1956.
9. Uttar Pradesh.		•			Lucknow	1-3-1944.
co. Tamil Nadu					Madras	1-3-1944.
It. Bihar.		•			Patna	1-3-1944.
t2. Meghalaya .					Shillong	May, 1947.
13. Himachal Prades	ıh.				Simla.	December, 1964 (Sub-Branch).
14. Jammu & Kashn	ir.		•		Srinagar	9-6-1978 (Shifted from Jammu).

'कमायं के पिछड़ें क्षेत

1612. श्री लाखन सिंह : क्या प्रधान मंत्री यह बताने की ऋषा करेंगे कि :

- (क) क्या सरकार को जानकारी है कि कुमायूं के मुनस्यारी श्रीर धारचूला नामक सीमान्त क्षेत्र बहुत पिछड़े हुए हैं श्रीर वहां स्रनेक पिछड़े वर्गों श्रीर पिछड़ी जनजातियों के लोग श्रत्यन्त दयनीय स्थिति में रहते हैं; श्रीर
- (ख) क्या सरकार इन क्षेत्रों को पिछड़ा क्षेत्र घोषित करने का विचार रखती है ?

†[Backward areas of Kumaon

1612. SHRI LAKHAN SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that the border areas of Kumaon, known as Munsyari and Dharchoola, are very backward and people belonging to several backward classes and backward tribes live there in a very pitiable condition, and
- (b) whether Government propose to declare these areas as backward areas?]
 - †[] English translation.

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प्रधान मंत्री (श्री मोरारजी ग्राप्त बेसाई): (क) जी, हा ।

(ख) सरकार ने कुछ ग्रौद्योगिक दृष्टि मे पिछड़े क्षेत्रों के श्रौद्योगिक विकास के लिए वित्तीय संस्थात्रों द्वारा रियायती वित्त प्राप्त करने के लिए निर्धारित किया है । पिथोरां गढ जिला उनमें से एक है । राज्य मरकार द्वारा भी इस जिले को पिछड़े क्षेत्र के रूप में निर्धारित किया गया है । जिन क्षेत्रों का यहां उल्लेख किया गया है उनको केन्द्रीय सरकार भी पहाडी क्षेत्र विकास कार्यक्रम के मन्तर्गत विशेष केन्द्रीय सहायता दे रही है

†[THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) The Central Government identified some industrially backward areas for the receipt of concessional finance by the financial institutions for industrial development. Pithoragarh district is one of them. district has also been identified as a backward area by the State Government. The Central Government also providing special central tance to the areas mentioned under the Hill Areas Development Programme.]

Affairs of the Dalmia Dadri Cement Ltd. Haryana

1613. SHRIMATI MAIMOONA SULTAN:

> SHRI SWAMI DINESH CHANDRA:

SHRI SAT PAUL MITTAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the allegations made by the employees of the Dalmia Dadri Cement Ltd., Charkhi Dadn in Haryana to the effect that Seth Romkrishna Dalmia had withdrawn a luge amount of money from the factory

funds and that a halance of Rs 2.14 crores is still shown against him; and

(b) if so, what steps Government have taken to ensure that the money is refunded to the factory so that the dues of the employees and others may be settled?

THE MINISTER OF STATE IN THE, MINISTRY, OF INDUSTRY (KUMARI ABHA MAITI): (a) Yes, Sir.

(b) Considering the basic necessity of settlement of this issue, the Board of Directors of Dalmia Dadri Limited, has already initiated action regarding the recovery of the amounts by way of legal and other steps. The Government has also filed a civil suit against the Company for recovery of the dues and a criminal suit against the former Directors of the Company.

Block development planning

1614. SHRI MULKA GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether the Study Group appointed by Government on block development planning has submitted its report;
- (b) if so, what are the recommendation of the Study Group; and
- (c) what action Government have taken or propose to take thereon?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Yes, Sir.

- (b) A Statement is enclosed. (See Appendix CVI, Annexure No. 91).
- (c) The report is under consideration.

Lease of a Defence plot to a private person for cinema building

1615. SHRI S. W. DHABE: Will the Minister of DEFENCE be pleased to

(a) whether it is a fact that a plot belonging to the Defence Department

^{†[]} English translation.